

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1858
TO BE ANSWERED ON 27.07.2017**

Proposals from Maharashtra

1858. SHRI DILIPKUMAR MANSUKHLAL GANDHI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of proposals received from the Government of Maharashtra for development of sports activity during the last three years and the estimated expenditure involved therein, scheme-wise;**
- (b) the details of proposals which are pending for approval along with the reasons therefor;**
- (c) whether any time-limit has been stipulated for disposal of proposals;**
- (d) whether the extended delay in the execution of proposals hampers the development work and leads to cost overrun; and**
- (e) if so, the reaction of the Government thereto and the manner in which such cost overrun is adjusted by the Government?**

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)**

(a) & (b) The following projects have been sanctioned during last three years to the state of Maharashtra:-

(Rs. in crore)

S. No.	Project	Grant approved (Date)	Grant released (Date)
1.	Laying of synthetic athletic track at Armed Forces Medical College (AFMC), Pune	5.00 (23.07.2014)	3.00 (23.07.2014) 1.00 (30.06.2016) 1.00 (19.04.2017)
2.	Construction of Multi-purpose indoor hall at University of Mumbai.	6.00 (19.12.2014)	1.00 (19.12.2014)
3.	Construction of a Multi-purpose Indoor Hall at Nashik Municipal Corporation.	6.00 (18.01.2016)	0.695 (18.01.2016)
4.	Construction of multi-purpose indoor hall at Rashtrasant Tukdoji Maharaj (RTM) Nagpur University, Maharashtra	6.00 (01.03.2016)	1.80 (01.03.2016)
5.	Construction of Swimming Pool at Sports Authority of India (SAI) Western Training Center, Aurangabad.	5.00 (01.03.2017)	3.00 (01.03.2017)
6.	Construction of Multi-purpose Indoor Hall at Sports Authority of India (SAI) Regional Centre, Mumbai.	8.00 (24.05.2017)	3.00 (24.05.2017)

Out of four projects, namely, (i) Installation of 8 Lane Polythene Olympic Standard Track at Priyadarshini Park and sports complex at Nepean Sea Road, Mumbai, (ii) Construction of Multipurpose Indoor Hall at Sant Gadge Baba Amravati University, Amravati, (iii) Laying of Synthetic Hockey Turf at Kirkee Cantonment Board, Pune and (iv) Laying of Synthetic Athletic

Track at Gondiya, the first three projects were not recommended by departmental committee and hence, were not approved. Government of Maharashtra were requested on 21.01.2015 to re-examine the proposal of “Laying of Synthetic Athletic Track at Gondiya” and send fresh recommendations. No response from Govt. of Maharashtra.

When a new scheme, namely, “Khelo India - National Programme for Development of Sports” was implemented by this Ministry from the financial year 2016-17, all the proposals received from States/ Union Territories (UTs) under the erstwhile Urban Sports Infrastructure Scheme (USIS) and were pending in this Ministry have been shelved and the States/UTs were requested to send fresh proposals as per the newly introduced scheme. No such proposal was received from Govt. of Maharashtra so far.

Further, Govt. of India decided to release funds under the Khelo India Scheme to designated implementing agencies which may be registered on Public Fund Management System (PFMS). A letter was issued by this Ministry on 15.06.2016 to all States/UTs requesting them to nominate / designate one nodal agency to receive the grants released by this Ministry. No response has been received from Govt. of Maharashtra in this regard.

(c) No time limit has been stipulated for disposal of proposals. However, the proposals, as and when received, are examined and if found complete in all respects, are being sanctioned subject to technical feasibility and availability of funds.

(d) & (e) Do not arise.
